



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST (I)

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,25th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAKHETO SEMA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
34	WA/269/2021 B/O	PARANG HYDRO PROJECT DEVELOPMENT COMMITTEE AND 3 ORS. Versus THE STATE OF ARUNACHAL PRADESH AND 5 ORS.	MR R CHAKRAVORTY MR P K KALITA MS. M DEV MR. M CHALIHA MS. P DEV	GA, AP

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LEAVE NOTE OF ADVOCATES FOR 25/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR. N ANAND	09-10-2021	To	25-10-2021
5)	MR. A BHATTACHARYA	14-10-2021	To	26-10-2021
6)	MR M BHATTACHARYA	14-10-2021	To	26-10-2021
7)	MR S SARMA	25-10-2021	To	12-11-2021